

Statement 6: Financing of Gross Fiscal Deficit - As per cent to Total – 2015-16 (Accounts)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	75.4	-2.5	3.5	0.5	5.7	0.2	39.2	-0.6	2.8	-2.2	-22.1	100.0
2. Bihar	84.8	1.0	16.8	4.5	-0.6	-3.3	30.9	-4.8	0.1	11.2	-40.5	100.0
3. Chhattisgarh	85.7	-0.3	7.1	9.7	9.4	7.2	-1.3	0.6	-0.2	15.1	-33.0	100.0
4. Goa	86.7	5.7	0.8	2.6	7.6	16.9	-4.9	-12.5	-6.3	-5.4	8.9	100.0
5. Gujarat	63.3	-1.8	6.5	36.6	2.1	-6.4	10.8	1.2	1.2	-29.5	15.9	100.0
6. Haryana	41.8	-0.3	3.2	-0.6	3.3	0.2	1.2	0.1	-0.1	53.6	-2.5	100.0
7. Jharkhand	41.3	-	5.0	3.3	-1.4	0.1	18.3	0.1	-	50.2	-17.0	100.0
8. Karnataka	77.8	1.7	8.2	0.9	10.9	-11.8	1.5	5.2	-0.1	-	5.9	100.0
9. Kerala	72.3	1.0	4.1	-0.4	46.8	-0.3	-18.4	4.3	-0.5	-0.6	-8.2	100.0
10. Madhya Pradesh	92.4	2.9	6.6	8.4	7.3	12.3	4.1	10.4	-2.5	-2.7	-39.1	100.0
11. Maharashtra	102.0	-1.1	-1.0	-0.8	4.3	-1.1	9.8	-3.1	-0.8	-0.6	-7.5	100.0
12. Odisha	50.5	1.6	22.3	24.6	26.0	4.0	3.3	0.4	-0.7	-2.8	-29.1	100.0
13. Punjab	53.0	-0.3	9.1	1.0	6.4	-3.0	0.7	-0.2	-	31.6	1.8	100.0
14. Rajasthan	21.9	1.9	-0.1	1.8	5.2	0.3	3.6	0.1	-	63.4	2.0	100.0
15. Tamil Nadu	84.7	1.5	1.8	2.4	5.0	-	0.3	-2.8	-0.6	-0.1	7.8	100.0
16. Telangana	68.8	4.2	2.3	2.1	4.7	2.1	12.0	7.6	-0.7	-0.1	-2.9	100.0
17. Uttar Pradesh	43.3	-1.4	7.4	1.0	2.6	4.4	-2.6	-1.2	-0.3	50.1	-3.3	100.0
18. West Bengal	99.7	-0.8	20.7	-0.1	3.5	-6.0	16.3	-5.6	-8.3	2.8	-22.3	100.0
II. Special Category												
1. Arunachal Pradesh	-68.6	14.0	-211.3	-8.9	-171.7	-105.5	-107.5	576.7	-916.1	661.9	436.8	100.0
2. Assam	-63.1	2.8	-50.3	-6.8	-28.6	-7.7	33.5	7.6	1.6	-	211.0	100.0
3. Himachal Pradesh	76.9	-1.0	45.1	8.1	33.2	-0.4	5.3	-1.2	6.8	-3.6	-69.1	100.0
4. Jammu and Kashmir	22.6	-1.2	5.8	-3.2	35.8	2.7	1.4	4.3	-2.5	26.3	8.0	100.0
5. Manipur	91.3	-12.9	5.4	14.1	17.8	-1.3	34.3	-0.1	-42.4	-11.4	5.2	100.0
6. Meghalaya	82.9	-3.2	10.8	1.5	23.7	1.2	-42.3	-10.0	-0.5	-1.9	37.8	100.0
7. Mizoram	-14.6	4.1	-2.8	8.6	-92.8	1.3	129.1	9.0	8.1	1.6	48.4	100.0
8. Nagaland	100.1	-3.6	4.4	-6.5	2.0	-	-12.6	1.9	12.4	-2.2	4.2	100.0
9. Sikkim	88.7	-1.4	4.5	-2.2	7.2	-7.4	4.2	18.5	15.9	-1.3	-26.6	100.0
10. Tripura	21.5	-1.6	10.7	10.5	20.6	-3.3	6.7	-1.3	-0.7	-0.4	37.2	100.0
11. Uttarakhand	43.6	1.1	24.0	9.7	7.8	2.2	2.3	6.3	0.6	-3.2	5.6	100.0
All States	61.4	0.2	6.4	3.9	7.9	0.1	5.5	-	-0.1	22.0	-7.3	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-60.5	-	-	-	-	-	-	-	0.8	159.8	100.0
2. Puducherry	70.8	-18.4	-	5.8	6.2	-2.7	20.3	-13.4	-1.2	31.8	0.7	100.0

‘-’: Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for the state is, therefore, not on a net basis except ‘Others’.

(3) ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(4) In case of Arunachal Pradesh, Assam and Mizoram the contribution of respective component needs to be seen in light of surplus GFD; for both these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source: Budget documents of the state governments, CAG for 2015-16 in respect of Jammu & Kashmir.